

(b) if so, reasons for such accumulations; and

(c) reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir.

(b) and (c). Do not arise.

Proposal to Convert the Tribal Research and Training Centre at Kozhikode into an Autonomous Institution

1219. **SHRIMATI BHARGAVI THANKAPPAN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Kerala State Government have a proposal under consideration to convert the Tribal Research and Training Centre at Kozhikode into an autonomous institution;

(b) whether the necessary memorandum and articles of association have been submitted to Central Government to get the permission for it; and

(c) broad outlines thereof and Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Yes, Sir.

(c) The proposals relate to:

- (i) converting the Tribal Research and Training Centre, Kozhikode into an autonomous body.
- (ii) vesting the Governing Body with full powers for administration of the Institute subject only to nominal restrictions from the Government.
- (iii) Grant of funds to cover costs of staff and equipment.

The structure of the Tribal Research and Training Centre is to be finally decided by the State Government. The Government of India have agreed to the creation of certain posts as recommended by the Central Research Advisory Council for Kerala Centre.

गुजरात में पिछड़ी "बागडी" जाति

1220. श्री मून चन्द हागा : क्या गृह मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या गुजरात में पिछड़ी "बागडी" जाति अनुसूचित जाति में अलग-अलग आती है,

(ख) क्या यह जाति आर्थिक एवं शैक्षणिक दृष्टि में बहुत ही पिछड़ी हुई है. और

(ग) यदि हां, तो क्या सरकार उनके उत्थान के लिये कोई योजना बनाएगी?

(गृह मंत्रालय में उप मंत्री)
(श्री एच० एच० मोहसिन : (क) जी नहीं, श्रीमान।

(ख) और (ग) . भारत सरकार ने अनुसूचित जातियों और अनुसूचित जन्म-जातियों के अतिरिक्त पिछड़ वर्गों की कोई सूची तैयार नहीं की है। प्रधान मंत्री के 20 मंत्री आर्थिक कार्यक्रम का उद्देश्य समाज के सभी कमजोर वर्गों को लाभ पहुंचाना है।

Maharashtra-Karnataka Boundary Dispute

1221. **SHRI SHANKERRAO SAVANT:** Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 144 on 7th January, 1976 regarding Maharashtra-Karnataka boundary dispute and state what fresh attempts have been made to find a solution to the dispute and with what success?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Efforts to evolve a satisfactory solution of this dispute are still proceeding and, at this stage, it would not be appropriate to give any details.

Use of Wastes and Exploitation of Natural Resources

1222. SHRI P. GANGADEB: Will the Minister of PLANNING be pleased to state:

(a) whether Government have drawn up a number of projects on the use of wastes and exploitation of the natural resources;

(b) if so, whether work has already begun on a number of projects, and

(c) if so, the broad outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) to (c). Detailed projects have been identified on the use of wastes and exploitation of the natural resources and were included in the Draft Science and Technology Plan (1974—79) which was placed on the Table of the House on the 26th March, 1974. The projects inter alia include improving the quality of rice-bran for extraction of edible oils, economic utilisation of paddy husk, utilisation of mineral and other industrial wastes as soil amendments, protein food from cellulose plant material, technology for effective utilisation of slaughter house by-products for economic purposes, algae, different aspects of bio-gas plant, sedimentation studies in reservoirs, sediment and water quality observations etc. Various Ministries, agencies, institutions etc. are involved and action on some of them has been initiated for implementation thereof.

Harijan Houses Burnt in Village Patal, District Moradabad, U.P.

1223. SHRI HARI SINGH: SHRI ISHAQUE SAMBHALLI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether two Harijan children were burnt to death and 80 houses of Harijans of the village Patal in Moradabad district, Uttar Pradesh were set on fire in mid-February, 1976 by the villagers; and

(b) if so, steps and action taken against the criminals?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) and (b). According to information received from the Government of Uttar Pradesh, a fire broke out in village Patal in District Moradabad on the 23rd February 1976 in which two children belonging to the Scheduled Castes community of the village were burnt to death and 80 houses were gutted. In this connection, a case u/s 438 IPC was registered immediately at P S Gajraula and one person named in the complaint was arrested.

Setting up of Projects in South East Asia by BHEL

1224 SHRI K LAKKAPPA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Bharat Heavy Electricals Ltd., envisages to set up more projects in South East Asia; and

(b) if so, facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEO-